

ITEM NO.1 Court 17 (Video Conferencing) **REVISED ***
SECTION XVI-A

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Transfer Petition (Civil) No. 1240 of 2021

SUVENDU ADHIKARI Petitioner

VERSUS

MAMATA BANERJEE Respondent

(FOR ADMISSION)

Date : 03-01-2022 This petition was called for hearing today.

CORAM : HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Harish Salve, Senior Advocate
Mr. Mahesh Jethmalani, Senior Advocate
Mr. Neeraj Kishan Kaul, Senior Advocate
Mr. Kabir Shankar Bose, Advocate
Mr. Amit Mishra, Advocate
Ms. Kanika Singhal, Advocate
Mr. Bilawal Bhattacharya, Advocate
Ms. Mugdha Pande, Adv
Mr. Surjendu Sankar Das, AOR

For Respondent(s)* Dr. Abhishek Manu Singhvi, Sr. Adv
Mr. Devadatt Kamat, Sr. Adv
Mr. S.N. Mookherjee, Sr. Adv
Mr. Sanjay Basu, Adv
Mr. Vikas Mehta, Adv
Mr. Amit Bhandari, Adv
Mr. Piyush Agrawal, Adv
Mr. Utsha Dasgupta, Adv
Mr. Javedur Rahman, Adv
Ms. Mantika Haryani, Adv
Ms. Astha Sharma, AOR

UPON hearing the counsel the Court made the following

O R D E R

1. Mr. Surjendu Sankar Das, learned Advocate-on-Record for the petitioner states that the Senior Advocate leading him in the

matter is on his legs before another Court.

2. At the request of learned counsel for the petitioner, list after two weeks.

(ROHIT KUMAR VERMA)
SENIOR PERSONAL ASSISTANT

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER

* Revised only for the purpose of appearance.